

Annexure 3

Name of Corporate Debtor : RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED

Date of Commencement of CIRP : 03.06.2024

(Pursuant to claims received and updated as on 18.06.2024)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Amount in INR

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Nainital Bank Limited	15.06.2024	1,136,000,212	1,136,000,212	Secured	As per Sheet	As Per Sheet	No	100.00%	-	-	-	-	NA
Total			1,136,000,212	1,136,000,212					100.00%	-	-	-	-	

Name of Corporate Debtor : RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED		Security Interest		Date of Commencement of CIRP : 03.06.2024		
List of Financial Creditors (Pursuant to claims received and updated as on 18.06.2024)						
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	Nainital Bank Limited	Secured	1,136,000,212	1,136,000,212	<ul style="list-style-type: none"> •Hypo of stock of raw material, semi finished & finished goods and other stock and book debt and Plant & Machineries, •EM of Leasehold rights on Commercial property situated at plot No. 42-B Khasra No 402 Measuring 7081 Sq Mt in Sector 05 IIE SIDCUL Pantnagar Industrial Area, Village Kalyanpur Tehsil Rudrapur Dis U.S. Nagar (UK) •EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.231Min. Measuring 125.53Sq.mt. and House No.62B constructed thereon situated in residential colony in the name & style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana& Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Sh. Vishal Singh S/o Sh. Uday Pal Singh. •EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.230Min. measuring 167.17Sq.mt. and Duplex Villa No.48 constructed thereon situated in residential colony in the name & style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana& Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Sh. Vishal Singh S/o Sh. Uday Pal Singh. •EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.229Min. measuring 167.17Sq.mt. and House No.10 (Duplex) constructed thereon situated in residential colony in the name & style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana& Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Jeevan Chandra S/o Kastuban and Pandey •EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.231Min. measuring 175Sq.mt. and House No.66-B (Duplex) constructed thereon situated in residential colony in the name & style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana& Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Kamal Pant S/o UrbaDatt Pant •EM of ownership rights of land at Muntakhib khata No.227 Mauza-Mu Bhiter Patti-Khaspara measuring 1 Nali or 200 Sq.mt. and residential building constructed thereon at Johari Mohalla Almora, Tehsil &Distt.-Almora (Uttarakhand) standing in the name of Smt. Geeta Sah W/o Sh. Harish Chandra Sah (Sold by the Nainital Bank as per claim) •EM of ownership rights of land at Muntakhib khata No.227 Mauza-Mu Bhiter Patti-Khaspara measuring 9.5Muthi or 118.75Sq.mt. and residential building constructed thereon at Johari Mohalla Almora, Tehsil &Distt.-Almora (Uttarakhand) standing in the name of Smt. GeetaSah W/o Sh. Ganesh Lal Sah (Sold by the Nainital Bank as per claim) •EM of ownership rights of non-agricultural land at Khata No.151 Khasra No.13Min. measuring 0.032Hectare or 320.00 Sq.mt. and house thereon at Village-Charayal Nayak, Pargana-Bhawar Chha Khata, Tehsil-Haldwani, Distt-Nainital(Uttarakhand) standing in the name of Sh. Tara Datt S/o Padma Datt. 	<ul style="list-style-type: none"> •Hypo of stock of raw material, semi finished & finished goods and other stock and book debt and Plant & Machineries, •EM of Leasehold rights on Commercial property situated at plot No. 42-B Khasra No 402 Measuring 7081 Sq Mt in Sector 05 IIE SIDCUL Pantnagar Industrial Area, Village Kalyanpur Tehsil Rudrapur Dis U.S. Nagar (UK) •EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.231Min. Measuring 125.53Sq.mt. and House No.62B constructed thereon situated in residential colony in the name & style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana& Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Sh. Vishal Singh S/o Sh. 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Total			1,136,000,212	1,136,000,212		

Amount in INR